

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 3929  
TO BE ANSWERED ON 12.12.2019**

**Setting up of Sports Complexes**

**3929. SHRI JAI PRAKASH:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government proposes to set up sports complex as part of the “Khelo India” scheme in Uttar Pradesh and Uttarakhand;**
- (b) if so, the details thereof; and**
- (c) the steps taken by the Government in this regard?**

**ANSWER  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
{ SHRI KIREN RIJIJU }**

**(a) No Sir. ‘Sports’ being a State subject the responsibility for providing sports facilities, including setting up of sports complexes, rests with the State / Union Territory Governments. The Ministry of Youth Affairs and Sports supplements their efforts by training, coaching and bridging gaps in sports infrastructure. The Khelo India Scheme does not provide for creation of mega projects such as large scale stadium and setting up of sports complexes in the States / Union Territories. As such, there is no proposal under consideration in this Ministry for setting up of sports complexes in Uttar Pradesh and Uttarakhand.**

**(b) and (c) Do not arise.**

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